

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
LOK SABHA
UNSTARRED QUESTION NO.893
TO BE ANSWERED ON 6TH FEBRUARY, 2020

RESIDENTIAL BUILDINGS AT MUMBAI PORT TRUST

893. SHRI ARVIND GANPAT SAWANT:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government is aware of the poor condition of residential buildings on leased plots at Mumbai Port Trust (MPT) and if so, the details thereof;
- (b) whether the Government has received any memorandum/complaints from the tenants/residents residing in these buildings regarding exorbitant rise in lease rent; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING
(SHRI MANSUKH MANDAVIYA)

- (a) Yes, Sir. There are only Five (5) such residential buildings on leased plots of Mumbai Port Trust (MPT). In accordance with lease covenant entered between MPT and lessees, the onus of construction and maintenance of such buildings lie with the lessees. Further, Maharashtra Housing Area Development Authority (MHADA), under MHADA Act, have powers to undertake structural repairs of such old buildings requiring no involvement/NOC from MPT. These old buildings have been declared by MHADA as 'Cessed Category Buildings' and the lessees, accordingly, are paying 'Repair Cess' to Municipal Corporation of Greater Mumbai (MCGM) for maintenance of their respective buildings.
- (b)&(c) Yes, Sir. 10 complaints received by MPT on CPGRAMS Portal in 2018 & 2019 on the rent issue have been replied. The details are at Annexure.

CPGRAM Complaints 2018

Batch No.	Name Of The Petitioner	Reg. No And Date	Date of receipt on MbPT portal	Replied on
1.	Shri O. P. Khosla	PMOPG/D/2018/0258304 dated 13.7.2018 - EM	17.7.2018	19.9.2018
2.	Shri Naresh Sharma	PMOPG/E/2016/0186347 dated 31.5.2016 - EM	24.7.2018	10.8.2018
3.	Shri Jagdish Shetty	PMOPG/E/2017/0657521 dated 31.12.2017 - EM	24.7.2018	30.8.2018

CPGRAM Complaints 2019

Batch No.	Name Of The Petitioner	Reg. No And Date	Date of receipt on MbPT portal	Replied on
1.	Shri O. P. Khosla	PMOPG/D/2019/0021458 dated 18.1.2019 - EM	18.1.2019	6.6.2019
2.	Shri O. P. Khosla	PMOPG/D/2019/0057580 dated 15.2.2018 - EM	15.2.2019	6.6.2019
3.	Shri O. P. Khosla	PMOPG/D/2019/0067718 dated 18.1.2019 - EM	21.2.2019	6.6.2019
4.	Shri Narayani	PMOPG/D/2019/0139170 dated 16.4.2019 - EM	18.4.2019	31.5.2019
5.	Shri Vivek Chonkar	PMOPG/E/2019/0201757 dated 21.4.2019 - EM	20.5.2019	29.6.2019
6.	Shri Bharat Kanakiya	PMOPG/D/2019/0188658 dated 13.6.2019 - EM	24.6.2019	15.7.2019
7.	Advocate Mrs. Harita Shah	PMOPG/E/2019/0523161 dated 7.9.2019 - EM	9.10.2019	28.11.2019
